## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

No.HCM – III/423/2013/2324 Dated, Shillong the 5<sup>TH</sup> November 2013.

With Prior approval of Hon'ble the Chief Justice, High Court of Meghalaya the following are appointed as Conciliators for the National Lok Adalat to be held on 25<sup>th</sup> November 2013 in the High Court of Meghalaya at 10:30 AM.

- 1. S hri. L Jyrwa, Retired Law Secretary, Government of Meghalaya, Shillong.
- 2. Dr . Natalie West Kharkongor, Asstt. Professor RGIIM, Shillong.

By order

REGISTRAR GENERAL